

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/130/KOB/2024 in CP(IBC)/24/KOB/2022
SECTION	SEC 121 (b) & 123 (1) IBC R/W RULE 7
NAME OF PARTIES	DHANLAXMI BANK LIMITED V/S DR. BHARATH CHANDRAN.
PETITIONERS ADVOCATE/ PROFESSIONAL	INDIA LAW
RESPONDENTS ADVOCATE/ PROFESSIONAL	IA(IBC)/130/KOB/2024 in CP(IBC)/24/KOB/2022

02 May 2024

O R D E R

IA(IBC)/130/KOB/2024 in CP(IBC)/24/KOB/2022

Learned Counsel, Mr. Vinod P V appears on behalf of the Applicant bank through virtual mode. Learned Counsel, Mr. Cyriac Tom appears on behalf of the Respondent through virtual mode and seeks time to file reply affidavit. Time granted, let the same be done within a period of 3 weeks, after serving copy of the same on the Counsel appearing for the Applicant.

List this matter for further consideration on **10.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**